

PUBLISHED BY AUTHORITY.

 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

	PAGE.		PAGE
PART I. —Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	129-132	PART V. —Acts of the Indian Legislature assented to by the Governor-General.	
		<i>(Nothing for publication.)</i>	
PART II. —Educational Notices, Results of Examinations, etc.	129-131	PART VI. —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.	63-67
PART III. —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	241-247	PART VII. —Advertisements and Notices, etc.	255-267
PART IV. —Regulations, Orders, Notifications, and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	103-106	PART VIII. —Sale Notices of the Forest Department.	
		<i>(Nothing for publication.)</i>	
		PART IX. —Circulars and General Letters by the Comptroller, Orissa,	27
		SUPPLEMENT	225-235

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

DATE AND DAY.	STANDARD. TIME.	STATION.	REMARKS.
NOVEMBER 1936—			
6th, Friday	8-15 A.M.	Arrive Salur	.. (Private Arrival).
	8-30 A.M.	Detrain Leave Salur	.. By car.
	11-30 A.M.	Arrive Koraput	.. (Collector's House).
	3-45 A.M.	Leave Koraput	.. By car.
	4-30 P.M.	Arrive Jeypore (Nua Bondho).	
7th, Saturday	.. } .. }	HALT	
to			
11th, Wednesday			
12th, Tuesday	8-30 A.M.	Leave Jeypore	.. By car.
	9-15 A.M.	Arrive Koraput	.. (Collector's House).

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1936— 12th, Tuesday	4-30 A.M. 7-30 P.M.	Leave Koraput Arrive Salur ENTRAIN.	.. By car.
13th, Friday	.. 2-25 A.M. 7-30 A.M. 8-30 A.M.	Leave Salur Arrive Naupada Junction. Leave Naupada Junction	.. By special train By special train on the narrow gauge.
	10-20 A.M.	Arrive Parlakimedi.	
14th, Saturday	..	HALT.	
15th, Sunday	.. 6-15 P.M. 7-15 P.M.	Leave Parlakimedi (Bosonto Nibas). Arrive Palasa. ENTRAIN.	.. By car.
	8-00 P.M.	Leave Palasa	.. By special train.
16th Monday	.. 7-30 A.M. 8-00 A.M.	Arrive Berhampur. Detrain	.. (Public Arrival). Inspection of Guard of Honour and introduction of officials and non-officials to His Excellency by the Collector. His Excellency, Lady Hubback and the party then return to the special train.
	8-52 A.M.	Detrain and leave for the Darbar Hall, Berhampur.	
	9-00 A.M.	Arrive Darbar Hall	.. Inspect the Guard of Honour. Receive Municipal Council address.
	9-20 A.M.	Leave Darbar Hall	.. By car.
	9-55 A.M.	Arrive Collector's bungalow, Chatrapur.	
17th, Tuesday to 20th, Friday	.. } .. }	HALT.	
21st, Saturday	.. 9-00 A.M.	Leave Chatrapur	.. By car.
	9-30 A.M.	Arrive Rambha.	
22nd, Sunday	10-00 A.M. 2-00 P.M.	Leave Rambha Arrive Puri.	.. By special train.
		Detrain and drive to Government House, Puri.	

PARTY.

His Excellency.

Lady Hubback.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lieutenant Muhammad Raza Khan, Bahadur, Indian Aide-de-Camp.

All letters and telegrams for His Excellency and party should be addressed "Governor's Camp, Orissa" without the addition of the name of any post town.

J. S. WILCOCK,

Private Secretary to His Excellency the
Governor of Orissa.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 31st October 1936.

No. 6208-A.—On being relieved of his duties as Subdivisional Officer of Kendrapara in the district of Cuttack Babu Udaynath Rath, Deputy Magistrate and Deputy Collector, is posted to the headquarters station of the district of Ganjam.

The 31st October 1936.

No. 6223-A.—Mr. Ramaswamy Lakshmi Narasimham, I.C.S., Joint Magistrate and Deputy Collector, whose services have been placed at the disposal of the Government of Orissa by the Government of Bihar, is appointed to hold charge of the Berhampur subdivision of the district of Ganjam.

The 31st October 1936.

No. 6229-A.—Mr. K. Raman, who has recently been appointed to be a member of the Indian Civil Service and whose services have been placed by the Government of Bihar at the disposal of the Government of Orissa, is appointed to be an Assistant Magistrate and Collector and is posted to the headquarters station of the district of Cuttack.

He is vested with the powers of a magistrate of the third class.

The 2nd October 1936.

No. 6313-A.—Maulavi Muhammad Abdul Abad, Deputy Magistrate and Deputy Collector, is posted to the headquarters station of the district of Koraput.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

The 30th October 1936.

No. 6193-A.—The following notification issued by the Government of Bihar is republished for general information.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

The 23rd September 1936.

No. 3231-A.R.—On being relieved of his present duties as officiating Magistrate and Collector of Patna, the services of Mr. L. J. Lucas, I.C.S., are placed at the disposal of the Government of Orissa.

W. B. BRETT,

Chief Secretary to Government.

The 31st October 1936.

No. 6227-A.—The following notification issued by the Government of Bihar is republished for general information.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

APPOINTMENT DEPARTMENT.

The 1st October 1936.

No. 3348-A.R.—On being relieved of his present duties as Subdivisional Officer of the Sitamarhi subdivision in the district of Muzaffarpur, the services of Mr. Ramaswamy Lakshmi Narasimham, I.C.S., are placed at the disposal of the Government of Orissa.

W. B. BRETT,

Chief Secretary to Government.

The 31st October 1936.

No. 6234-A.—The following notification, issued by the Government of Bihar is republished for general information.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

APPOINTMENT DEPARTMENT.

The 13th October 1936.

No. 3586 A.R.—The services of Mr. K. Raman, who has recently been appointed to be a member of the Indian Civil Service, are placed at the disposal of the Government of Orissa.

W. B. BRETT,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATIONS.

The 27th October 1936.

No. 7025-L.S.-G.—Mr. L. E. Godfrey who was appointed in notification no. 1455-L. S.-G., dated the 20th June 1936, to act as the Superintendent of Excise and Salt in the district of Sambalpur, is confirmed in that appointment, with effect from 1st April 1936.

R. P. WARD,

Offg. Secretary to Government.

The 2nd November 1936.

No. 7075-L.S.-G.—The gentlemen named below are appointed to be temporary Civil Assistant Surgeons, with effect from the date or dates on which they join their appointments:—

1. Dr. David Rabindranath Sahu.
2. Dr. Shaikh Bazley Rabbi.

By order of the Governor,

R. P. WARD,

Offg. Secretary to Government.

**OFFICE OF THE DIRECTOR OF
PUBLIC INSTRUCTION.****NOTIFICATION***The 31st October 1936.*

No. 10-A.—Maulavi Saiyid Talatuf Ali, a sub-inspector of schools in the district of Cuttack, is allowed leave for twenty-one days, i.e., three days on average pay and the remaining period on half average pay under rules 284 and 289-91 of the Bihar and Orissa Service Code, with effect from the 24th August 1936.

H. DIPPIE,

Director of Public Instruction.

**OFFICE OF THE REVENUE
COMMISSIONER.****NOTIFICATION.***The 31st October 1936.*

No. 813—6D-1/36-Regn.—Babu Upendra Nath Mahanty, relieving Sub-Registrar, is, until further orders, posted to the Sadr registration office at Cuttack.

P. T. MANSFIELD,

Revenue Commissioner

(Inspector-General of Registration).